

# LOK SABHA DEBATES

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## LOK SABHA

Thursday, March 25, 1982/Chaitra 4,  
1904 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

श्री मनी राम बागड़ी : मैंने आपसे  
388 में अर्ज किया था

अध्यक्ष महोदय : मैंने आपसे अर्ज  
किया है कि इस बात को 12 बजे करेंगे ।

श्री रघुनन्दन लाल भाटिया : रेडियो  
वालों ने बागड़ी जी को श्रीमती बना दिया ।

अध्यक्ष महोदय : आपको इस बात का  
ऐतराज उठाना चाहिए कि आप के भाई  
का सैंक्स बदल दिया । यह कोई बात हुई ।

SHRI KRISHNA CHANDRA HAL-  
DER: Yesterday Mr. Bagri was men-  
tioned in the radio as Shrimati. Is it  
fair?

PROF. MADHU DANDAVATE: Mr.  
Bagri has made advance reservation.  
Is it permissible?

MR. SPEAKER: He came under  
388.

(Re: Q. 459)

MR. SPEAKER: MR. SATYAGO/AL  
MISRA.

SHRI SATYAGOPAL MISRA: Q.  
No. 459.

AN HON. MEMBER: No Minister  
gets up!

MR. SPEAKER: Mr. Satyagopal  
Misra has asked his question.

The train should not be late any  
longer.

## ORAL ANSWERS TO QUESTIONS

### Halt Station at Bhubaneswarpur

459. SHRI SATYAGOPAL MISRA:  
Will the Minister of RAILWAYS be  
pleased to state:

(a) whether there is any proposal  
under the consideration of Govern-  
ment to set up a new Railway  
Halt station at Bhubaneswarpur in  
between Tamluk and Kelomal station  
of the Panskura-Haldia section of  
section of the South Eastern Railway;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS AND  
IN THE DEPARTMENT OF  
PARLIAMENTARY AFFAIRS (SHRI  
MALLIKARJUN): (a) to (c). A pro-  
posal to open a passenger halt  
between Tamluk and Kelomal  
stations on the Panskura-Haldia Sec-  
tion of the South Eastern Railway  
was recently received. It is under  
examination by the South Eastern  
Railway administration. Appropriate  
action will be taken based on the  
results of the examination.

SHRI SATYAGOPAL MISRA: The  
Minister has not replied to part (b)  
of my Question where I have asked  
for the details of the proposal which  
is under consideration.

SHRI MALLIKARJUN: The re-  
quest has come from the West Bengal  
Government to have a halt station  
between Tamluk and Kelomal and it

is under examination. The detailed position as such is that the General Manager of the South Eastern Railway has been asked to find out the details whether it is feasible to have the halt station or not because we have to take into account the population round the villages at the halt station and the justification for traffic, and so on and so forth. With these details finally a report will be submitted which will be examined.

**SHRI SATYAGOPAL MISRA:** The people of the area have been demanding the halt station at Bhubaneswar-pur since the construction of the railway line. The Stations of Panskura-Haldia railway section were constructed far away from the passenger traffic point and the bus routes are not connected with the Stations. In this context may I know from the hon. Minister what steps the Government propose to take for the benefit of the passengers of the area?

**SHRI MALLIKARJUN:** In the interest of the benefit of passengers only, the proposal has not been rejected; it is under examination; the traffic feasibility is being examined.

**SHRI SATYAGOPAL MISRA:** From my own experience of a little more than 2 years here in Parliament, I find that the administration takes unlimited time in taking a decision in such type of proposals. However, I want to know from the hon. Minister the time limit within which the South Eastern Railway administration will be able to take a decision in this respect.

**SHRI MALLIKARJUN:** In the shortest possible time they will take a decision.

**MR. SPEAKER:** Next question—  
Shri Ramavatar Shastri....

**SHRI MADHAVRAO SCINDIA:** ..  
Shri K. A. Swami:..

Even the next Swamy cannot take his place? Then Shri Mohd. Asrar Ahmad. ...

**DR. SUBRAMANIAM SWAMY:**  
Sir, what about the question of Mr. Madhavrao Scindia? Has he got a party whip not to be present to-day?

**MR. SPEAKER:** Shri K. Lakkapa. ..  
Shri D. M. Putte Gowda. .Shri Harihar Soren. . . Shri Tariq Anwar. ...

**AN HON. MEMBER:** Is it a punishment, Sir?

**MR. SPEAKER:** Is it a punishment to me or to whom?

**SHRI K. M. MADHUKAR.** ...

**PROF. NARAIN CHAND PARASHAR.**

**PROF. NARAIN CHAND PARASHAR:** Question No. 468.

**MR. SPEAKER:** Should we pass a unanimous resolution thanking you for being present?

**NORMS FOR GRANT-IN-AID TO COLLEGES IN THE RURAL AREAS**

468. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of EDUCATION be pleased to state:

(a) whether any representation demanding adequate relaxation in the new norms for sanction of grant-in-aid for recurring and non-recurring expenditure to the colleges in the rural areas has been received by the Government from backward areas; and

(b) if so, the facts thereof and action taken thereon?

**THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):**

(a) and (b). Several Universities and Colleges including some from backward areas had pointed out to the University Grants Commission that the conditions of eligibility laid down for sanctioning assistance to colleges during the Sixth Plan were difficult to fulfil. The Commission considered this